

## **GUIDELINES FOR INTERNSHIP WITH THE COMPETITION COMMISSION OF INDIA**

### **I. OBJECTIVE**

- To familiarize interested and willing students from Economics, Law, Management, and Finance about the Competition Law provisions and its application to the relevant issues in the various sectors of the Indian economy.

### **II. ELIGIBILITY CRITERIA**

- The internship training is open only to students who are from recognized institutions and universities and have prior exposure of competition law or competition economics. Preference will be given to those pursuing their studies from premier institutions.
- Students with placement in hand are not eligible.

### **III. EDUCATIONAL QUALIFICATIONS**

**Students with following qualifications will be considered on merit basis:**

**Pursuing Economics and Management courses as under:**

- MA/MSc. (Eco.).
- Fourth and final year students of 5 years integrated degree programme in Economics.
- MBA

**Pursuing Law as under:**

- Second and third year of bachelor degree in Law (3 year course after graduation) or
- Fourth and final year of the integrated five year course in Law.
- LLM

**Pursuing Professional courses as under:**

- Students of final group of Chartered Accountancy or Cost Accountancy or Company Secretary course.

### **IV. INTERNSHIP**

- The interns will primarily be required to write a dissertation on competition related themes/issues arising out of the Competition Act, 2002.

- The interns if required may be asked to participate in related activities like training and research in the Commission.
- A senior officer of the Commission will be assigned to each intern as 'Guide'. The intern will prepare the dissertation under the guidance of his Guide on selected topic.
- The intern will submit a draft dissertation of the assignment to the designated officer (Guide) before conclusion of the internship for his approval and grading.
- The intern may be required to make a presentation before the Commission at the end of internship, after clearance by the respective Guide.

#### **V. SCOPE AND DURATION**

- Duration of the internship will normally be one month.
  - Number of interns offered is 72 (Seventy Two) in a given year normally subject to a maximum of 8 interns at a point of time, with the discretion to increase/reduce the number by the Commission.
  - Interns will be under the discipline of the Commission during the period of internship and observe its working hours. Any absence during working hours may result in extension of the period of internship without any honorarium. The internship may be discontinued any time without payment of any honorarium if the performance of the intern is not found satisfactory or absent without authorization of his guide.
  - At the end of the successful completion of internship, the interns will be awarded a 'Certificate' along with a grading based on the performance of the intern. The high quality dissertation which are given grading 'A+' (Excellent) or 'A' (Very Good) will only be displayed on the website of the Commission. The reports with grade 'B+' (Good), 'B' (Average), and 'C' (Not worth or not approved) will not be published on the website.
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#### **VI. HONORARIUM**

An amount of *Rs.8000/-* per month will be given as honorarium during the internship. The amount of honorarium may be revised from time to time at the discretion of the Commission.

#### **VII. HOW TO APPLY**

- Interested students may apply in the prescribed format given in Annexure. Applications on any other format will not be considered.

- Each application should include recommendation of the competent authority of the Academic Institution, where the candidate is pursuing studies. Applications received without recommendation will summarily be rejected.
- The application should be made 3 months in advance of the desired time period, clearly mentioning the month for which internship is being applied. The internship will commence on the first Monday of the concerned month.
- There will be a short induction course covering aspects of Competition Act, 2002. Every intern has to compulsorily attend the course after joining.
- Applicants are required to submit a synopsis of the proposed work of not more than 1000 words. The synopsis should broadly cover overview of the sector, methodology proposed to follow, competition issues and relevant provisions of the act and probable outcomes or conclusions.
- The final topic of dissertation will be decided after discussion and keeping in view the relevance to the Commission.
- Application in the prescribed format complete in all respects can either be sent by post addressed to the Secretary, CCI or by email in such a manner that an application is received 3 months in advance.

#### **VIII. OTHER MODALITIES**

- The intern will work within the premises of the Commission and may utilize the reference books and other materials available in the Commission's library. The Commission may provide further intellectual support to the intern as the case may be.
- The intern is also free to access other libraries in the city with prior permission of the Guide.
- The competent authority or nominee of the institution or referee making recommendation for the internship, may be available for interactions with the Commission/designated officer during the continuance of the internship and presentation.
- The final product of the internship will be the intellectual property of the Commission and the intern may not use it without prior approval of the Commission.
- The selected interns will have to give an undertaking before joining that "He/she has not been placed anywhere for job/employment".
- The interns will also give an undertaking that "He/she shall strictly maintain full confidentiality and secrecy of any information/matter relating to Competition Commission of India."

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## Annex

### APPLICATION FOR INTERNSHIP WITH THE COMPETITION COMMISSION OF INDIA

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|    |                      |  |
|----|----------------------|--|
| 1. | Name                 |  |
| 2  | Date of Birth        |  |
| 3  | Gender (male/female) |  |
| 4  | Permanent Address    |  |
| 5  | Current Address      |  |
| 6  | e-mail address       |  |
| 7  | Tel No.              |  |

#### 8 Educational Qualifications (+2 onwards)

| S.No. | Name of the Course | School/ College/ Board/Univ. | Year | Subjects | Percentage of Marks |
|-------|--------------------|------------------------------|------|----------|---------------------|
|       |                    |                              |      |          |                     |
|       |                    |                              |      |          |                     |
|       |                    |                              |      |          |                     |
|       |                    |                              |      |          |                     |
|       |                    |                              |      |          |                     |

|     |   |   |
|-----|---|---|
| 9   | Whether pursuing/completed course in  | Economics/ Law/ Financial Management/ Instt. of Chartered Accountants/ Company Secretaries/ Cost and Works Accountants (Tick as applicable) |
| 10  | Computer Skills   |   |
| 11  | Knowledge of statistical/Economic packages (please specify)   |   |
| 12. | Is Competition Law part of the course being pursued? If not, give details about prior exposure of competition law or competition Economics. |   |

|    |   |  |
|----|---|--|
| 13 | Internship/Work Experience, if any (attach extra sheet if required)               |  |
| 14 | Areas of Interest   |  |
| 15 | Awards/Achievements/Papers Presented/ Published (attach extra sheet if required). |  |
| 16 | Details of extra curricular activities  |  |
| 17 | Suggested topic(s) on Competition issues on which Internship is proposed          |  |
| 18 | Whether Synopsis attached?  |  |
| 19 | Duration and tentative time of commencement of Internship.                        |  |
| 20 | Any other additional relevant information (attach extra sheet if required).       |  |

**Place**

**Date**

**(Signature of the Candidate)**

**Recommendations**

Recommendations of the competent authority of the Academic Institution where the candidate is pursuing his studies.

**Signature with Name, Designation,**

**Office Address, Tel No.& Office Seal**

**Place:**

**Date:**

## **UNDERTAKING**

I \_\_\_\_\_ student of  
\_\_\_\_\_ from \_\_\_\_\_ do hereby  
solemnly affirm that I have not been placed under any job/employment.

Further, I shall strictly maintain full confidentiality and secrecy of any  
information/matter relating to Competition Commission of India.

**(Name and Signature of the Candidate)**